

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Senior Personal Assistants/Personal Assistants are hereby directed to remain temporary posted in the same Districts/Courts where they had been posted vide this office Order No. 76690-76800/Admn.I/P&T/HQs/2022 dated 30.09.2022 & subsequent order/direction of the concerned Principal District & Sessions Judge, Delhi/New Delhi w.e.f. 01.11.2022 to 30.11.2022 or till further orders, whichever is earlier.

<u>Sl. No.</u>	<u>Name of the Official</u>	<u>Place of temporary posting</u>
1.	Ms. N. Geeta	Sr. PA in the court of Ms. Kiran Gupta, ADJ-01, South-West District, Dwarka Courts, New Delhi.
2.	Sh. Prince Bhardwaj S/o- Sh. Sudhir Bhardwaj	PA in the Office Pool, North-West District, Rohini Courts, Delhi.
3.	Sh. Parkash Maurya S/o- Sh. G. P. Maurya	PA in the Office Pool, North-West District, Rohini Courts, Delhi.
4.	Sh. Ankit S/o- Sh. Balraj	PA in the Office Pool, North-West District, Rohini Courts, Delhi.
5.	Sh. Dharmender Kumar S/o- Sh.	PA in the Office Pool, North-West District, Rohini Courts, Delhi.
6.	Sh. Mohit Kumar Bairwa S/o- Sh. K. K. Bairwa	PA in the Office Pool, North District, Rohini Courts, Delhi.
7.	Sh. Avinash-Ranjan Lal S/o- Sh. Nitya Nand Lal	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
8.	Ms. Priya Jarwal D/o- Sh. Suresh Kumar Jarwal	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
9.	Ms. Parul Malik D/o- Sh. Satendra Malik	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
10.	Sh. Govind Bharti S/o- Sh. Devender Bharti	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
11.	Ms. Kavita Kumari W/o- Sh. Kamal Kumar	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.
12.	Ms. Aneesha D/o- Sh. Satpal	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.
13.	Ms. Lovely Tiwari D/o- Sh. Saroj Kumar Tiwari	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
14.	Sh. Sumit Sehrawat S/o- Sh. Samey Singh	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
15.	Ms. Shalu D/o- Late Sh. Girdhari Lal	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
16.	Sh. Sunil Kohli S/o- Sh. Wasti Ram Kohli	PA in the Office Pool, South-East District, Saket Courts, New Delhi.
17.	Sh. Kailash S/o- Sh. Bhagchand	PA in the court of Ms. Nirja Bhatia, District Judge (Commercial)-06, South-East District, Saket Courts, New Delhi.

551

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18.	Sh. Karin S/o- Sh. Lalit Kumar	PA in the court of Sh. Pooran Chand, ASJ-01 (POCSO), South-East District, Saket Courts, New Delhi.
19.	Ms. K. Vaishnavi D/o- Sh. P Karuppan	PA in the court of Ms. Aishwarya Sharma, MM (NI Act), Digital Court-02, South-East District, Saket Courts, New Delhi.
20.	Ms. Sujata D/o-Sh. Harish Kumar	PA in the Office Pool, South District, Saket Courts, New Delhi.
21.	Sh. Gaurav Yadav S/o- Sh. Rakesh Kumar	PA in the Office Pool, South District, Saket Courts, New Delhi.
22.	Sh. Dheeraj Kumar S/o- Sh. Kishan Lal	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
23.	Ms. Manisha Rajput D/o- Lt. Sh. Jalu Singh	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
24.	Ms. Chetna Sharma D/o- Sh. Prakash Chand	PA in the court of Ms. Shivangi Vyas, MM (Mahila Court)-02, New Delhi District, Patiala House Courts, New Delhi.
25.	Ms. Harsha D/o- Sh. Ashok Kumar	PA in the court of Ms. Tania Singh, MM (NI Act)-03, West District, Tis Hazari Courts, Delhi.
26.	Sh. Chetak S/o- Sh. Bijender Singh	PA in the court of Sh. Mayank Goel, MM (NI Act)-02, West District, Tis Hazari Courts, Delhi.
27.	Sh. Sukhjit Mahi S/o- Sh. Balvir Singh	PA in the court of Sh. Sukhjeet Singh, MM (NI Act)-03, West District, Tis Hazari Courts, Delhi.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

Girish Kathpalia
02.50 PM
29.10.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

Dated, Delhi the: 29 OCT 2022

No. 81433-81503 /Admn./P&T/HQs/2022

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, West/New Delhi/South/ South-East/Shahdara/East/North-East/North/North-West/South-West/RACC, Delhi/New Delhi
2. The Ld. Officer In-Charge/DDO,Accounts Branch, Central/West/New Delhi/ South/ South-East/Shahdara/East/North-East/North/North-West/South-West/RACC, Delhi/New Delhi
3. The Sr. A.O(Judl)/A.O (Judl)/Branch In-Charge, Centra/ West/ NDD/South/ South-East/Shahdara/East/North-East/North/North-West/South-West/RACC, Delhi/New Delhi.
4. The Officers concerned.
5. PS to the undersigned.
6. The Officials concerned through electronic mode only.
7. The Dealing Assistants, Personal File, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Assistant, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Computer Branch, Tis Hazari Courts, Delhi
10. The dealing official, Layers, Computer Branch, Central Tis Hazari Courts, Delhi
11. The Web-site Committee, Tis Hazari Courts, Delhi

Principal District & Sessions Judge (HQs)
Delhi